

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b). No, Sir, it is not possible to absorb all the contract labour in Rourkela Steel Plant. However, to the extent possible, contract labour is being absorbed in a phased manner for jobs of permanent and perennial nature, in accordance with the provision of Contract Labour (Regulation and Abolition) Act 1971.

विदेशों में बुद्धिजीवियों का गैर-सरकारी प्रतिनिधि मंडल भेजना

\* 71. श्री ब्रज भूषण तिवारी : क्या विदेश मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या विदेशों में बुद्धिजीवियों के गैर-सरकारी प्रतिनिधि मंडल भेजने की कोई योजना है ; और

(ख) यदि हा, तो इसका विवरण क्या है ?

विदेश मंत्री (श्री प्रतल बिहारी वाजपेयी):

(क) और (ख) : हमारे चुनावों की वजह से अमरीका में भारत के प्रति जो दिलचस्पी बढ़ी है उसको देखते हुए वहाँ के विभिन्न शहरों में वातचीत, बैठकों और विचार-विमर्श के कार्यक्रम के लिए एक गैर-सरकारी प्रतिनिधि मंडल संयुक्त राज्य अमरीका भेजने की योजना थी ।

समूचित कार्यक्रम तैयार करने के लिए खाली समय मिल जाए, इस इरादे से यह योजना स्थगित कर दी गई है । लेकिन, इसके लिए चुने गये सदस्यों में से दो व्यक्ति जो हमारे कामों के लिए संयुक्त राज्य अमरीका गए हुए हैं, कुछ शहरों का दौरा कर रहे हैं और अमरीका के जिन नागरिकों की इस दिशा में दिलचस्पी है उससे वातचीत कर रहे हैं । इनके नाम हैं : प्रॉफेसर रजनी कोठारी और श्री बी० जी० वर्गीज ।

Demand for Probe into working of Post-Graduate Institute, Chandigarh

\* 72. SHRI G. M. BANATWALLA :  
SHRI MUKHTIAR SINGH  
MALIK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a demand had been made recently by the Punjab and Chandigarh Peace Foundation to hold a thorough probe into the working of Post-Graduate Institute, Chandigarh; and

(b) whether the demand has since been considered by the Government and if so, the result thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) There has been no written request received in the Ministry to this effect from the Foundation. Some reports appeared in the Press about a statement given by the Secretary of the Foundation in which he made certain charges against the working of the Institute.

(b) The Government is already considering the question of setting up a Review Committee to go into the working of the All India Institute of Medical Sciences, New Delhi as well as the Post Graduate Institute, Chandigarh.

Enforcement of Minimum Wages for Agricultural Workers

\* 73. SHRI P. K. KODIYAN: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the minimum wages for agricultural workers fixed or revised by State Governments are not enforced in most States due to lack of any enforcement machinery; and

(b) if so, what steps the Centre has taken to ensure enforcement of minimum wages for agricultural workers?